

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **08-02-2021** :

### **I**

The Larger Bench comprising of The **Hon'ble Shri Justice M. S. Sonak**, The **Hon'ble Shri Justice Dama Seshadri Naidu**, and The **Hon'ble Smt. Justice Bharati H. Dangre** will take up the matter published on the causelist, at **09.00 a.m.** in Court Room No.1.

### **II**

After the Judicial work of The Larger Bench is over, the Regular Division Bench [ Division Bench-I] comprising of The **Hon'ble Shri Justice M. S. Sonak** and The **Hon'ble Smt. Justice Bharati H. Dangre** will take up the extant judicial assignment in Court Room No. 1.

### **III**

After the Judicial work of The Larger Bench is over, The **Hon'ble Shri Justice Dama Seshadri Naidu** [ Single Bench-II] will take up the extant judicial assignment in Court Room No. 3.

By Order

High Court of Bombay at Goa,  
Panaji, Goa

Date : 03.02.2021

( Kiran A. Bagi )  
**Registrar (Judicial)**